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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA) No.583/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company		Aadhar Dealcomm Pvt.Ltd.& Ors		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mr. D. N. Sharma) Adv. Mr. D. N. Sharma
2. Mr. T. K. Khaten) Adv. Mr. T. K. Khaten
Loktantra 14/2

ORDER

Ld. Counsel for the petitioner is present.

At the request of Central Government vide letter addressed to this Tribunal, adjourned for hearing.

List it on 15/03/2018.

Sd

(Jinan K.R.)
Member (J)